

CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW BENCH

O.A. No. 164/05

Lucknow this the 1st day August 2006

Hon. Mr. M. Kanthaiah, Member (J)

Kaushal Kumar aged about 36 years, son of late Sri Choote Lal, resident of village Kheriya (Chaugawan) Post Office Mahona, District Lucknow.

Applicant.

By Advocate Shri Praveen Kumar.

Vs.

- 1. Union of India through Registrar General of India, New Delhi.**
- 2. Director of Census Operations, U.P. Lekhraj Market, Faizabad Road, Lucknow.**
- 3. Joint Director of Census Operations, U.P. Lekhraj Market, Faizabad Road, Lucknow.**

Respondents

By Advocate Shri S.P. Singh for Shri Yogesh Kesrwani.

Order (Oral)

Heard both the sides. It is the case of the applicant that the representation dated 11.1.05 (Annexure-15) is pending with the respondents for consideration of his appointment on class IV post on regular basis. The respondents' counsel conceded to consider the said representation of the applicant and pass orders as such. The petition is disposed of with the direction to the respondents to dispose of the representation of the applicant dated 11.1.05 for his appointment as per rules within a period of 3 months from the date of this order.

Judicial Member

1-8-06

s.a.